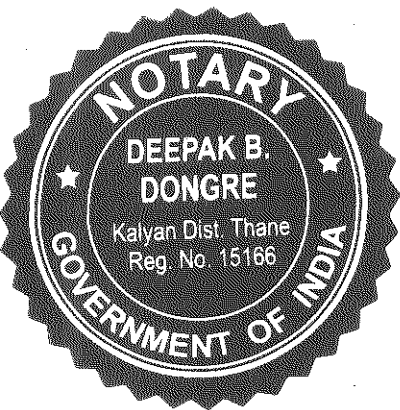




BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH , PUNE

ORIGINAL APPLICATION NO. 218 OF 2024

IN THE MATTER OF

Dr. (Mrs) Snehal Donde

...Applicant

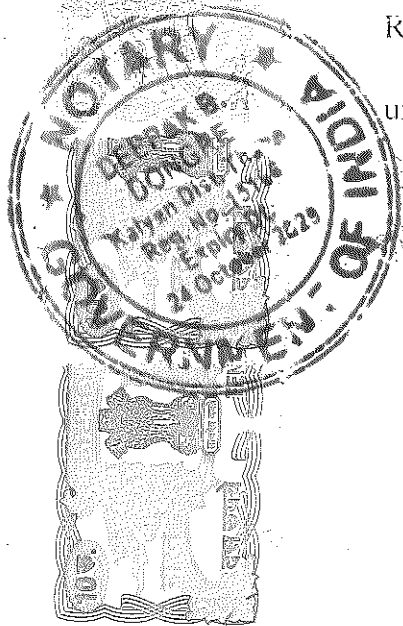
Versus

Union of India & Ors

.... Respondent

Affidavit on behalf of Respondent No. 4 – Ambernath
Municipal Council

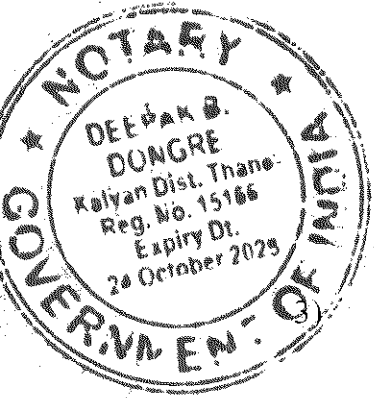
I, Umakant B. Gaikwad , at present working as Chief Officer, Ambernath Municipal Council on behalf of the Respondent No 4 do hereby state on solemn affirmation as under:-



- 1) I say that I have gone through the copy of the Original Application along with the annexures thereto, I am conversant with the facts of the case, based on records of the case and information available from the office. I am filing this affidavit only for limited purpose of opposing admission and interim relief of the



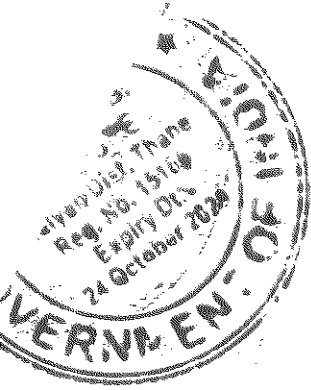
Application. And I crave leave to file detailed reply in case needs arises.



- 2) At the outset I say and submits that I am filing this affidavit on behalf of Respondent No. 4 i.e. Ambernath Municipal Council as per directions issued by the Hon'ble NGT.

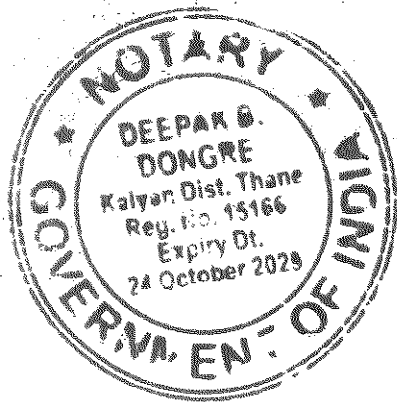
I say that the present application is filed against the concretization of riverbed of Waldhuni Nalla / River in front of Ambernath Shiv Temple, Ambernath.

- 4) At an outset I say and submit that main grievance of the applicant is that the riverbed near the Ambernath-shiv temple has been concretized causing damage to the environment. it is submitted that the area near the shiv temple is totally rocky area and due to the unevenness of the area it was decided to lay plain cement concrete (PCC) so that the flow of the Waldhuni Nalla / River will be smooth, accordingly the plain concreting was done about 15 years back considering the rock area there is no damage to the river and also it would not hamper the ground seepage and biodiversity at the river



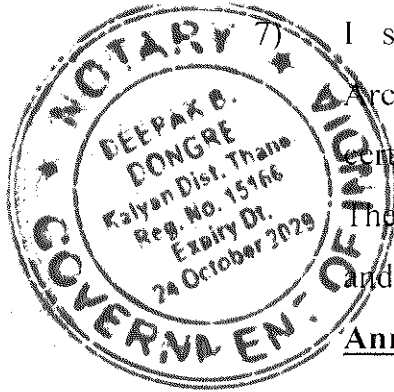
bed being rocky area. It is therefore submitted that the waldhuni river is not a notified river nor it is on the toposheet of the survey of India. Similarly the applicant has not pointed out any violation of provisions of environmental law ie water pollution Act, environmental protection Act etc in this view of the matter it is submitted that the present application is not maintainable and make kindly be rejected.

- 5) I say that the present application filed by the applicant alleging that front side of the Ambernath Shiv Temple i.e., is the river bed of the Waldhuni Nalla / River has been completely concretized in the name of beautification of the temple causing huge loss to the biodiversity and complete environment at large. The Concretization of Waldhuni Nalla / River Bed in front of the Ambernath Shiv Temple District Thane , Maharashtra is causing severe damage to the natural existence of river which is also causing damage to the biodiversity and the riverine life etc.



- 6) I say and submit that the area covered by the Shiv Temple is rocky area therefore about 15 years back, Plain Cement Concrete has been done to ensure that

there is smooth flow of the water and at present the repairs of damages to the existing PCC are being carried out using same materials to maintain consistency and prevent any ecological or structural impact. Therefore, there is no concretization such as RCC but only PCC.



- 7) I say that the municipal council applied to the Archeological Survey of India and for carrying out certain repairs and development at the temple precincts. The ASI has granted permission to carry out the repairs and development work. Hereto Annexed and marked as **Annexure-A (Colly)** are the copies of the permissions granted by the A.S.I.
- 8) I say and submit that the work of beautification has been undertaken after seeking necessary permissions from the competent authorities for the beautification of the bed and also for the repairing of the existing PCC which was damaged. It is submitted that, there were complaints about the beautification of the riverbed at Shiv temple, to the various departments and at that time a joint inspection of the officers of MPCB, ASI, Irrigation Department and the Municipal Council was conducted and the minutes of the Joint inspection was drawn. Hereto annexed and marked as **ANNEXURE-**

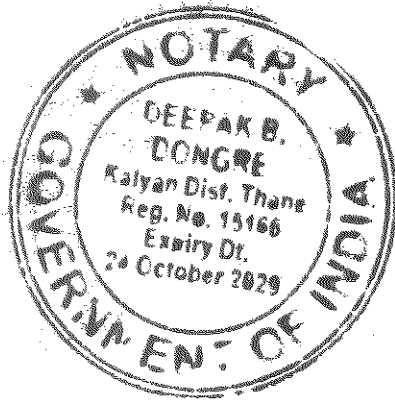
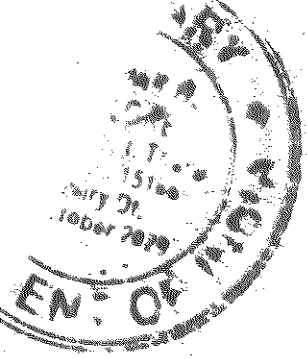
B is the copy of the minutes of joint inspection which clearly shows that there is no damage to the river.

9) I say and submit that the municipal council is not releasing untreated water in the said river as the drains of the municipal council are connected to the ETP and therefore there is no question of releasing any water of the untreated water in to the said river.

10) I say that the application itself is based on paper reports and other media reports and there appears to be no independent enquiry or research that has been conducted by the applicant in the matter.

11) I say that the contention of the applicant that effluents from the industries and residential area are released in the river at several points is totally incorrect so far as the area covered by the municipal council is concerned.

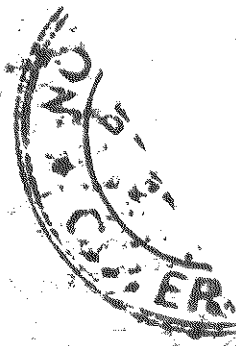
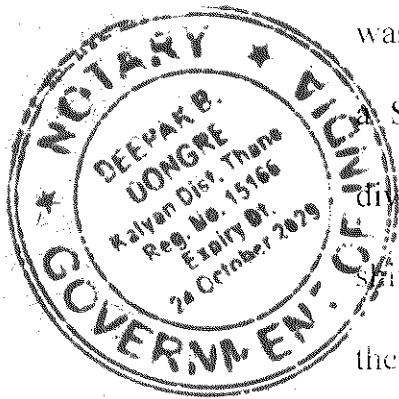
12) I say that the contention of the applicant that cement concreting is inside the prescribed blue line, a prohibitive zone of the river is also incorrect as the Waldhuni Nalla / River has not been notified by the irrigation department in the list, even otherwise also the blue line etc would not be applicable as the area near to the shiv mandir is totally a rocky area. It is also

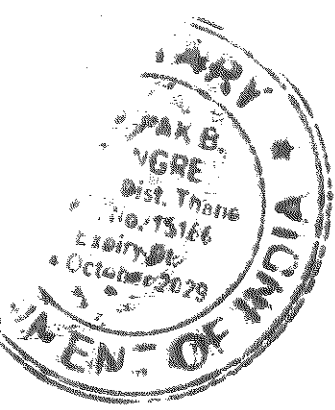


submitted that as stated herein above the concretization is not RCC, is only a PCC and particularly in view of the rock conditions where the river flows, hence there is no hampering of the ground seepage and bio diversity.

- 13) I say that. there was a flow of water from the other drains from the city which used to flow to the Shiv Mandir Precincts. The project of the Shiv Mandir which was proposed to divert the existing nallahs of the city to STP / ETP and after treatment the water will be diverted to the Waldhuni Nalla / River at Near Shivmandir upstream side Dashkriya point. In view of the same the area covered under the Shiv Mandir will have only fresh water and not a polluted water. The answering respondent also proposed to construct the ghats as permitted by the ASI. The efforts taken by answering respondent would reduce the over flowing of the water level and prevent the submerging of the bridge and also prevent the water entering into the monument.

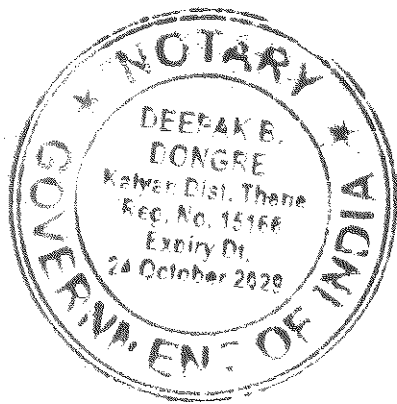
- 14) I say that the project prepared by the answering respondent is only to the extent of construction of ghats





and other beautification of the Shiv Mandir Precints to the extent of the 334.35 Meters, therefore the above construction would not cause any consequences or have any impact on the environment etc.

- 15) I say that the orders of the Hon'ble Courts are with regards to the main stream of rivers. It appears that the PCC has been carried out for the reason that the area is a rocky area even as per the opinion as recorded in the minutes of joint inspection of the representatives from ground water survey and development agency opining that . concretization has not effected the existing ground water table and it was suggested that ground water research methods such as recharges shafts to rejuvenate the water tables during the rainy season , the representative of ASI said that the river bed was rocky from the beginning.



- 16) I say that the municipal council has taken all the necessary precautions to maintain the free flow of the Waldhuni Nalla / River in the natural way.
- 17) I say that the contention of the applicant the beautification of the shiv mandir which is being carried

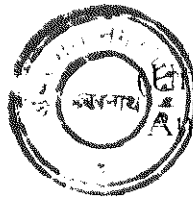
out by the municipal council would also meet the requirement of controlling the flooding of the mandir area during the monsoon.

In view of the above, I say that the present application is devoid of any merits and respectfully submit that application may kindly be dismissed. Hence, this Affidavit.

Whatever stated hereinabove are all true and correct facts, which I believe to be true and correct for which I sign hereunder.

Solemnly declared at Kalyan

Dated this 13th day of June, 2025



Signature

Deponent

Prakashant B. Gaikwad
Ambarnath Municipal
Council

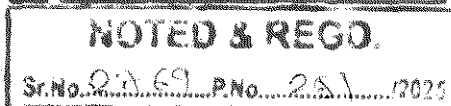
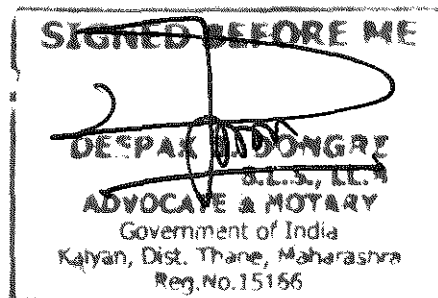
Identified by me,

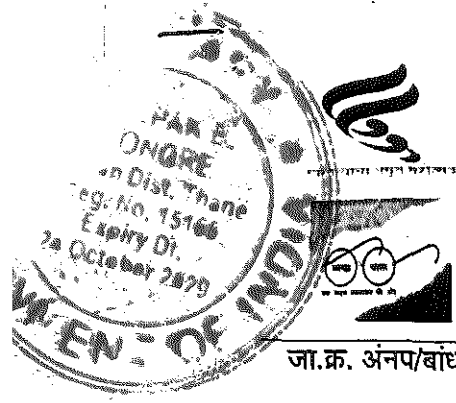
Advocate for the R.Nos.4

(A.S.Rao)

Before me

13 JUN 2025





अंबरनाथ नगरपरिषद, अंबरनाथ



जा.क्र. अनप/बांधकाम विभाग/२०२५-२६/९९६७



प्रति,
प्रो.स्नेहल दोंदे,
जलनायक, चला जाणुया नदीला,
वालधुनी व उल्हास नदी जि.ठाणे.

विषय : चला जाणुया नदीला या अभियानाच्या अनुषंगाने जिल्हास्तरीय तिसरी बैठक
दि.२४/०७/२०२४ रोजी इतिवृत्तांत
संदर्भ : अतिरीक्त आयुक्त, ठाणे महानगरपालिका यांचे पत्र
क्र.जा.क्र.ठामपा/प्रतिक/२६७/२४-२५/ दि.०७/०८/२०२४.

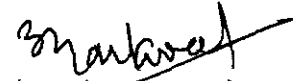
महोदय,

उपरोक्त विषयास अनुसरून अहवाल सादर करणेत येतो की, चला जाणुया नदीला या अभियानाच्या अनुषंगाने जिल्हास्तरीय तिसऱ्या बैठकीचे इतिवृत्त प्राप्त झालेले असून त्या इतिवृत्तात अंबरनाथ नगरपरिषदेस काही सूचना केल्या आहेत. त्यास अनुसरून कळविण्यात येते की,

१. अंबरनाथ नगरपरिषद हद्दीतील सन १०६० मध्ये बांधलेले प्राचीन शिवमंदिर आहे. सदर मंदिराच्या समोरून वालधुनी ओहोळ / नाला वाहत आहे. कारण वालधुनी ही नोटीफाईड नदी नाही ही बाब पाटबंधारे विभागाने स्पष्ट केलेली आहे. तसेच या ठिकाणच्या टोपो शिटमध्ये सुद्धा वालधुनी नाला असा उल्लेख आहे. तसेच सन १८६९ च्या काळात इंग्रज अधिकारी ड्राऊन टेरी यांनी प्राचीन शिवमंदिराच्या नकाशा काढला असून यामध्ये सुद्धा वालधुनी नाला असा उल्लेख आहे. या दोन्ही बाबींची प्रत सोबत माहितीसाठी सादर केली आहे.
२. अंबरनाथ येथील प्राचीन शिवमंदिर भेट देण्यासाठी मोठ्या प्रमाणात भाविक येत असतात सदर भाविकांना मंदिरासमोर ओहोळ / नाला वाहत असल्यामुळे फार अस्वच्छ वाटत असल्यामुळे काही भाविकांनी स्वखर्चाने मंदिरासमोरील नाल्याला सुमारे ३०० मी. अंतरापर्यंत पीसीसी कॉक्रीट सन २०१० चे आसपास केलेले आहे. तरी सुद्धा नाल्यातील पाणी वाहत असल्यामुळे अस्वच्छ वाटत असल्यामुळे सन २०१५ च्या आसपास या ठिकाणी १०० एम एम व्यासाचा आर.सी.सी. पाईप टाकून सिवेज पाणी मंदिरासमोरून वाहून नेण्याचे काम करणेत आलेले आहे, जेणेकरून मंदिर परिसर स्वच्छ दिसेल.
३. अंबरनाथ शिवमंदिर हे प्राचीन सरोवर असल्यामुळे या ठिकाणचा परिसर विकास होणेसाठी राज्य शासनाने वैशिष्ट्यपूर्ण योजने अंतर्गत दि १६/०२/२०२३ च्या शासन निर्णयाव्दारे रु. १३८ कोटी रुपये मंजूर करण्यात आलेले आहेत. सदर प्रकल्पात प्रवेशद्वार, नंदी पुतळा, पार्किंग प्लाझा, प्रदर्शन केंद्र, भक्त निवास, अंतर्गत रस्ते, ॲम्पी थियटर, सुरक्षा भिंत, क्रिडांगण, चेक डॅम, घाट, जलकुंड, पादचारी पुल इ. उपांगचा समावेश आहे. या प्रस्तावित व चालू असलेल्या प्रकल्पात वालधुनी पात्रात कॉक्रीट करणे प्रस्तावित नाही. मात्र या वालधुनी पाणी प्रवाहाच्या कडेला घाट प्रस्तावित आहे. सदर घाटाचे काम करताना घाटाच्या पायऱ्या कॉक्रीट (PCC) करून त्यावर दगडाचे स्तर (Stone Cladding) प्रस्तावित आहे. अशा प्रकारे घाट भारतभर बऱ्याच ठिकाणी करण्यात आलेले आहे. (उदा. नाशिक, आळंदी, वाराणसी)



४. शिवमंदिर परिसर विकासाचे काम करणेसाठी अंबरनाथ नगरपरिषदेने शासनाच्या विविध विभागांच्या ना हरकत खालीलप्रमाणे घेतल्या आहेत (सोबत प्रत सादर)
- १) महाराष्ट्र प्रदुषण नियंत्रण मंडळ यांचे पत्र क्र.मप्रानि/प्राकाक-४७२ दि.१६/१२/२०२२
 - २) पाटबंधारे विभाग यांचे पत्र क्र ठापावि/प्रशा-०४/३५११/२०२२ दि.२२/०९/२०२२
 - ३) भारतीय पुरातत्व विभाग पत्र क्र . १६६४-CA-MH-२०२२ Ambarnath Municipal Council ११०२ दि.१७/०१/२०२३
- वरील सर्व बाबींचा विचार करता वालधुनी गोविंद पुलाजवळ केलेले काँक्रीटचे काम निष्कासीत करणे व घाटाचे काम थांबवावे ही बाब योग्य वाटत नाही.
५. शिवमंदिर परिसर विकास कामाच्या बाबत तज्ञांची बैठक बोलवावी अशी सूचना आपणकेली होती अशी बैठक अंबरनाथ नगरपरिषद कार्यालयात दि .१९/६/२०२४ रोजी बोलविण्यात आलेली होती या झालेल्या बैठकीचे इतिवृत्त सोबत सादर करण्यात येत आहे.
६. तसेच शिवमंदिर परिसर विकास प्रकल्प अंतर्गत एक २ MLD क्षमतेचा STD बांधण्यात येणार आहे. आपण केलेल्या Soil Bio Technology सोल्युशन प्रक्रिया केंद्राचा समावेश करणेसाठी नगरपरिषदेच्या प्रकल्प सल्लागार यांना सूचना दिलेल्या आहेत.
७. लोकनगरी शाळेजवळ व पेट्रोलपंपजवळ टेक्सीसाईल युनिटवर कारवाई MPCB बोर्डच्या देखरेखीखाली नगरपरिषदेने सहकार्य करून केलेली आहे (सोबत फोटो)

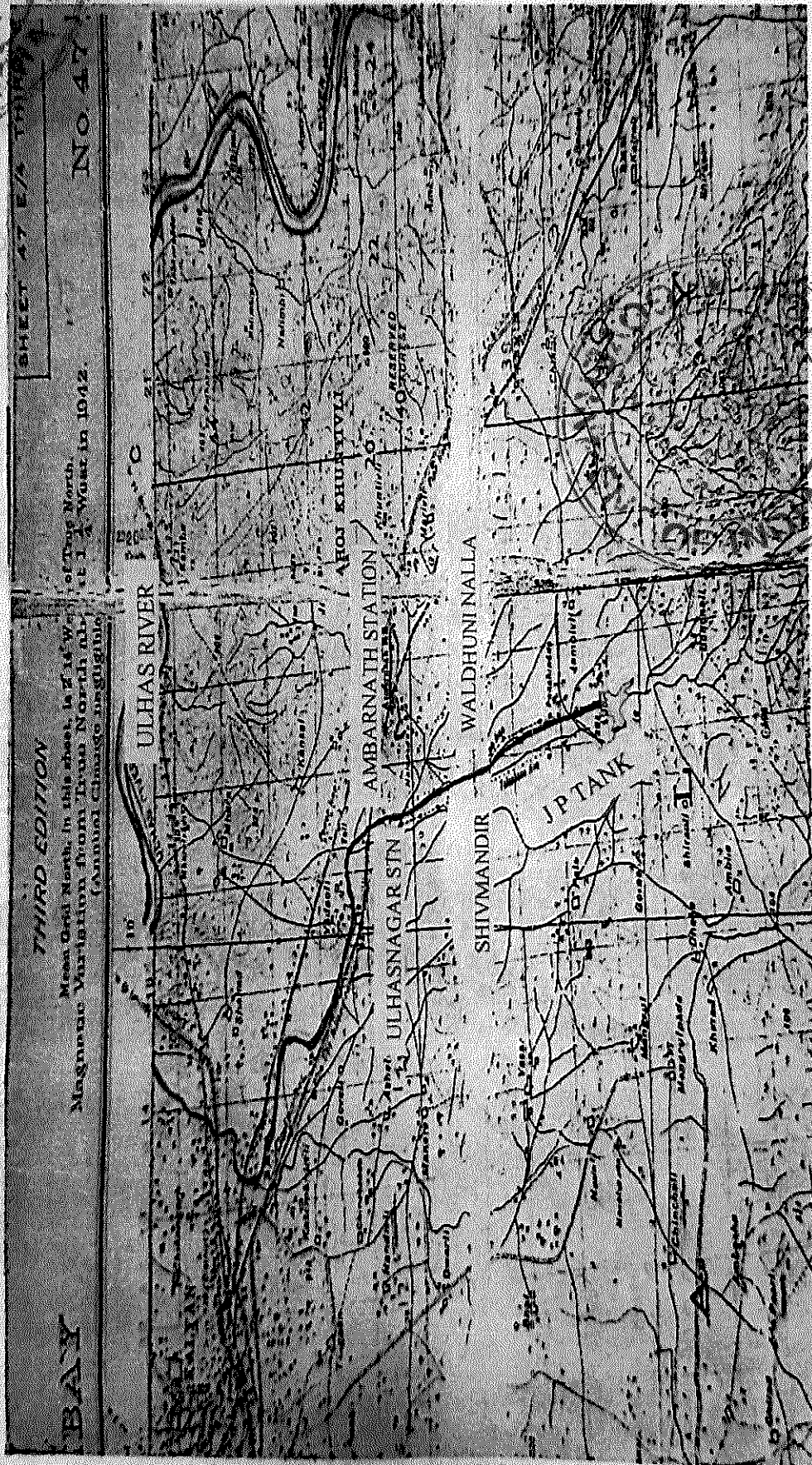

 (उमाकांत गायकवाड)
 मुख्याधिकारी
 अंबरनाथ नगरपरिषद

कार्यालय:टिळकपथके.बी.रोड,अंबरनाथ(प)ता.अंबरनाथजि.ठाणेपिनकोड-४२१५०१

Website
E-Mail

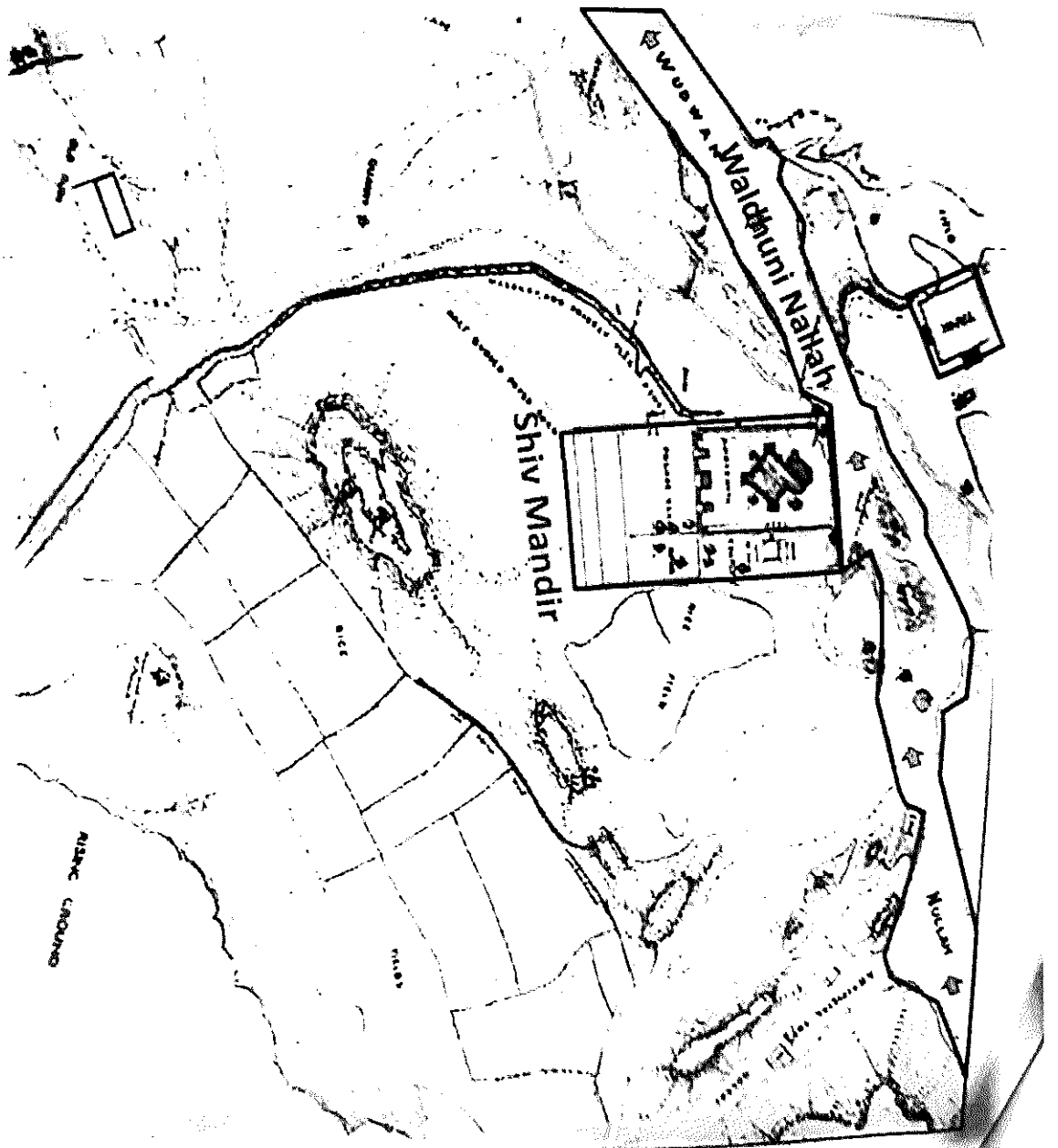
www.ambarnathcouncil.net
chiefofficerambarnath@gmail.com
ambarnathcouncil@gmail.com

TOPOSHEET OF AMBARNATH & SURROUNDING AREA

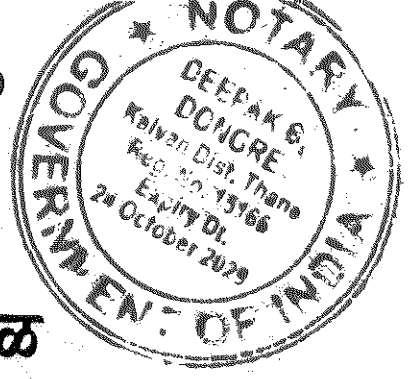


LOCATION OF PROJECT NEAR SHIVMANDIR ON BANK OF WALDHUNI NALLA

Map of Environs of
Ambernath Map, Drawn
by Terry, team in 1869
(Ref. Ambarnath Shivalaya,
Kumud Kanitakar)



HISTORICAL MAP OF SHIV MANDIR



महाराष्ट्र प्रदूषण नियंत्रण मंडळ

प्रादेशिक कार्यालय, कल्याण

फोन नं : ०२५१२३१०१६७/०२५१-२३१०२१२

फॅक्स नं : ०२५१-२३१०१९२

वेबसाइट : www.mpcb.gov.in

ईमेल : rokalyan@mpcb.gov.in

जा.क्र.मप्रनि/प्राकाक - १७२



- आपली सेवा आपले कार्य -

सिध्दीविनायक संकुल ३ व ४ मजला

ओक बागेजवळ, स्टेशन रोड

कल्याण (पश्चिम) जि.ठाणे

पिन नं : ४२१ ३०१

दिनांक : १६/१२/२०२२

प्रति,
प्रशासक,
अंबरनाथ नगरपरिषद,
ता. अंबरनाथ, जि.ठाणे,

विषय : विकास योजना अंबरनाथ, जि. ठाणे — प्राचीन शिवमंदिर व सभोवतालचा परिसर विकसित करणेबाबत.

संदर्भ : आपले पत्र क्र. अंनप/बांधकाम विभाग/२०२२-२३/७३८, दिनांक ०२/१२/२०२२.

महोदय,

उपरोक्त संदर्भाकित विषयानुसार आपणांस कळविण्यात येते की, परिसर विकसित करण्याच्या प्रकल्पाला मप्रनि मंडळाकडून ना हरकत प्रमाणपत्राची आवश्यकता राहणार नाही. तथापि, घरगुती सांडपाणी प्रक्रिया या परिसरामध्ये उभारल्याचे नियोजन असल्यास घरगुती सांडपाणी प्रक्रिया यंत्रणा उभारण्याकरीता मप्रनि मंडळाचे संमतपत्र घेणे आवश्यक आहे.

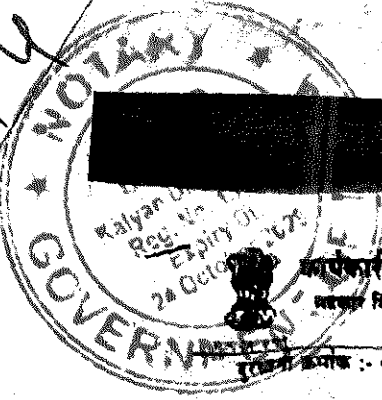
आपल्या माहितीसाठी सादर.

आपला विश्वासू -

प्रादेशिक अधिकारी, कल्याण

प्रत :

उप-प्रादेशिक अधिकारी, मप्रनि मंडळ, कल्याण-२



कार्यकारी अभियंता ठाणे पाटबंधारे विभाग, कळवा (ठाणे)
प्रमुख विकासवाले, जून मुंबई-पुणे महामार्ग, कळवा (ठाणे) ४००५०५

फोन : ०२२-२५४७१७४४

E-mail: ccmidkalyan@gmail.com

दिनांक : २२/०९/२०२२

ज.क्र. आपावे प्रशा. ४/३५११/२०२२

प्रति,
प्रशासक,
अंबरनाथ नगरपरिषद,
अंबरनाथ.

०२२४६/०१.२.२०२२
७८-१२५२
३०/९/२०२२

विषय:- विकास योजना अंबरनाथ वि.ठाणे
प्राचिन शिवमंदिर व सभोवतालचा परिसर विकसित करणे बाबत.

संदर्भ:- १. अंबरनाथ नगरपरिषद, अंबरनाथ यांचे पत्र जा.क्र.अंनप/नरवि/२०२२-२३/
६९२ दि.०२/०८/२०२२

२. उपविभागीय कार्यालयाचे पत्र जा.क्र.पाउवि/प्रशा-२/८४९ दि. २०/०९/२०२२

उपरोक्त विषयान्वये संदर्भित पत्रान्वये अंबरनाथ सहरातील प्राचिन शिव मंदिर व सभोवतालचा परिसर विकसित करणे करीता प्राचिन शिवमंदिर लगत असणाऱ्या बालधुनी नाला /नदी च्या असणाऱ्या प्रवाहि जलस्रोतावर घाट बांधणे करीता या विभागाची ना-हरकत मिळणे बाबत अर्ज प्राप्त झाला आहे.

सदर अर्जाची छाननी करणेकरिता विभागाचे प्रतिनिधी श्री कि. बोडके, उपविभागीय अभियंता व श्री अ.वा.जांशो, कनिष्ठ अभियंता यांनी दिनांक १९/०९/२०२२ रोजी अंबरनाथ नगर परिषदेमधील नगर रक्षण विभागाचे नगररचनाकार श्री. गौतम व सहाय्यक नगररचनाकार श्री. ताराणी यांचे समवेत प्रत्यक्ष स्थळ पहाणी करीत त्याचा अहवाल खालील प्रमाणे आहे.

प्रत्यक्ष जागेवर प्राचिन शिवमंदिरा लगत बालधुनी नाला / नदी चा जलप्रवाह असून सदर नाला /नदी अधिसूचित नाही. तसेच याबाबत निळी पुरेचा व लाल पुरेचा बाबत सर्वेक्षण करण्यात आलेले नाही. तसेच शासन परिपत्रक क्र. पूरनि-२०१८/(१८२/२०१८)/सि.व्य.(महसूल) दि. ०३/०५/२०१८ अन्वये जलसंपदा विभागाचे कार्यक्षेत्र नदी किनारी पुरेचेची आखणी करणे इतपतच मर्यादित असल्याने निविध क्षेत्रातील व नियंत्रित क्षेत्रातील सार्वजनिक हिताच्या दृष्टीने अपरिहार्य व आवश्यक कामाना जलसंपदा विभागाच्या ना-हरकत प्रमाणपत्राची आवश्यकता राहणार नाही. त्याबाबतचा निर्णय स्थानिक स्वराज्य संस्था यांनी घ्यावयाचा आहे.

हे आपले माहितीसाठी व पुढील कार्यवाहीसाठी सविनय सादर.
स्थळप्रत व. अ. यांना मान्य करता आहे.

सोबत:- वरिलप्रमाणे

कार्यकारी कार्यालय

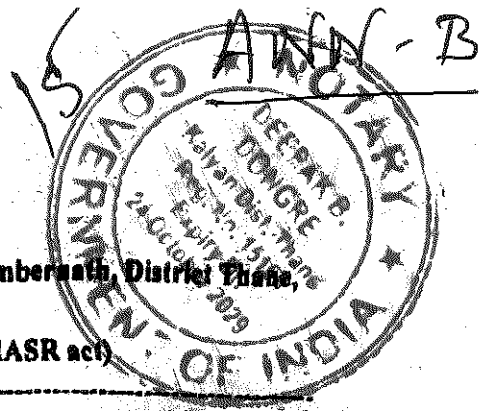
उपकार्यकारी अभियंता
ठाणे पाटबंधारे विभाग
कळवा ठाणे

दिनांक : २२/९/२२
प्रशासकीय अधिकारी

उपसु/७/२/२२

अतिरिक्त मुख्याधिकारी,

अंबरनाथ नगरपरिषद



Minutes of Meeting
Development of the Premises of the Ancient Shiv Temple, at Ambemath, District Thane,
Maharashtra
(Centrally Protected Monument under the AMASR act)

Agenda : To review and assess development of premises of an ancient Shiv Temple in the Ambemath Municipal Council Area w.r.t. summon of registrar, Maharashtra State Human Rights Commission. Mumbai KKT/case no 2417/13/30/2024/2403

A joint site inspection was conducted followed by a review meeting regarding development of the premises of the ancient shiv temple at Ambemath was held at the office of Chief Officer, Ambemath Municipal Council Ambemath on Wednesday, 19th June 2024.

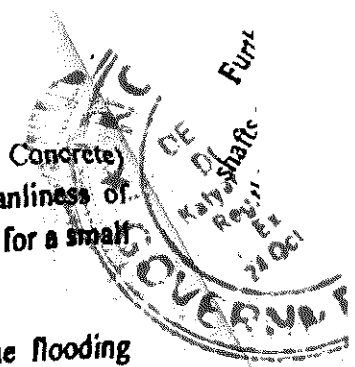
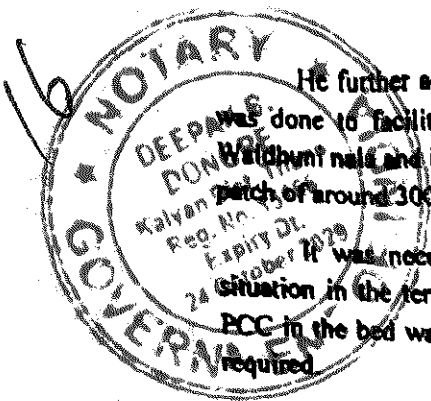
Following officers and Stakeholders were present for the meeting.

Sr No	Name	Designation	Office
1	Smt. T Sreelakshmi	Regional Director (West)	Archeological Survey of India
2	Dr. Prashant Rasal	Administrator & Chief Officer	Ambemath Municipal Council
3	Smt Prashanti Mane	Tehsildar	Ambemath Dist Thane
4	Shri. Abhishek Paradkar	Additional Chief Officer	Ambemath Municipal Council
5	Shri Ashok Bhagat	Senior Police Inspector	Shivajinagar Police Station
6	Shri. Shravan Kumar	Superintending Engineer	Archeological Survey of India
7	Shri. Babasaheb Kukade	Regional Officer	Maharashtra Pollution Control Board
8	Shri. Kiran Bodke	Deputy Engineer	Irrigation department
9	Smt. Manisha Bhagare	Technical Officer	Groundwater Surveys and Development Agency (GSDA)
10	Shri. Upendra Tomar	ASAC	Archeological Survey of India
11	Shri. Pankaj Kumar	SSA	Archeological Survey of India
12	Shri. Vivek Gautam	Town Planner	Ambemath Municipal Council
13	Shri. Sanjay Kumbhar	City Engineer	Ambemath Municipal Council
14	Shri. K N Shinde	CA	ASI - Vasai Sub Circle

1. Officials of the Ambemath Municipal Council greeted and felicitated visiting officers from various departments and other stakeholders.

2. Ambemath Municipal Council : Dr. Prashant Rasal, Administrator and Chief Officer

Dr. Prashant Rasal Administrator & Chief Officer made a brief presentation about the proposed development plan and activities undertaken for the development of Shiv Temple.



He further added that the waldhuni nala bed being rocky PCC (Plain Cement Concrete) was done to facilitate the free flow of the water and sediments, to maintain cleanliness of Waldhuni nala and in view of the health and hygiene of devotees. This was done only for a small stretch of around 300 meters, in last decade.

It was necessary to remove the silt from the waldhuni bed to prevent the flooding situation in the temple premises and vicinity area. During the removal of the silt the existing PCC in the bed was damaged at many places. The same was repaired by the council whenever required.

3. Maharashtra Pollution Control Board Shri Babasaheb Kukade Regional Officer MPCB

Shri Babasaheb Kukade conveyed his observations and mentioned that MPCB takes samples at regular interval. Shri. Babasaheb Kukade conveyed that domestic effluent of local bodies needs to be treated. He further conveyed that there is no harmful chemical discharge from local industrial units in Waldhuni from last month and industrial discharge is being diverted to the creek through dedicated pipeline.

Further he stated there is no aquatic life at present and concretization of the bed has no major impact in any way for the same.

Dr. Prashant Rasal, Administrator & Chief Officer conveyed that NOC is given by MPCB and the provision for ETP (Effluent Sewage Treatment Plant) is already incorporated in the project. Further it was conveyed that water will be released in Waldhuni only after proper treatment.

4. Minor Irrigation Department : Shri. Kiran Bodke – Deputy Engineer

Shri. Kiran Bodke – Deputy Engineer conveyed that Waldhuni is neither notified as a river nor it is on the toposheet of Survey of India. (Copy attached). He further conveyed that Irrigation department does not give any NOC for the project and it is the discretion of the local body.

5. Groundwater Surveys and Development Agency (GSDA) – Smt. Manisha Bhangare Technical Officer

The impact of the concretization on the ground water / water table was discussed.

It was conveyed by Smt Manisha Bhangare - Technical Officer GSDA based on the observations the concretization has not affected existing ground water table. Smt T Sreelakshmi, Regional Director (West), Archeological survey of India, expressed her concern that presence of the pollutants in air and water will be a more serious issue that is affecting the temple structure primarily on the side facing the Waldhuni.

Dr. Prashant Rasal Administrator & Chief Officer Ambarnath informed that to address the issue of presence of the pollutants in water ETP (Effluent Sewage Treatment Plant) has already been incorporated in the proposed project.

Further it was suggested by GSDA that ground water recharge methods like recharge shafts would help to rejuvenate water tables during rain water devoid of any pollutants. However this needs to be done very carefully and precisely so that it does not affect the temple structure through vibrations.

6. Police department : Shri. Ashok Bhagat, Senior Police Inspector, Shivajinagar Police Station, Ambernath

Shri. Ashok Bhagat Sr PI suggested that the provision for police chowky and mobile toilets would be of much helpful in crowd management during festival time and other occasions. He also suggested for a separate entry and exit pathways (pedestal bridge) to the temple for managing the crowd and to avoid stampede or overcrowding due to bottlenecks.

Dr. Prashant Rasal, Administrator & Chief Officer acknowledged the point and has agreed to incorporate the same.

7. Tehsildar Ambernath Dist. Thane, Smt. Prashanti Mane

She conveyed that it has been observed there are no recent incidents of loss of life and property and also there is no encroachment in the waldhuni in vicinity of the temple.

8. Archeological Survey of India : Smt Sreelakshmi, Regional Director (West), ASI

RD, ASI explained and emphasized the importance of the Shiv temple as an ancient monument.

She informed that NOC s are issued for repair works in the prohibited area and construction works in regulated area as per the proposal given by Ambernath Municipal Council in view of public utility. It was conveyed that disintegration of the rocks of temple is observed, primarily on the side facing the Waldhuni. The opposite side is less affected. Preservation and consolidation of the sculptures were carried out by ASI in this regard. However she has expressed concerns over the impact of the polluted water on the structure of Ambernath Shiv temple.

Photographs of around 2005-06 were shown and it was agreed by all the technical experts that the river bed was rocky from the beginning. Therefore the percolation and absorption of water was feeble and even if there is percolation it will lead to pollution of the ground water which may harm the monument.

Also it was agreed by all that some similar case studies could be referred.

Dr. Prashant Rasal, Administrator & Chief Officer AMC expressed vote of thanks and meeting was concluded.

Sr No	Name	Designation	Office	Sign
1	Smt. T Sreelakshmi	Regional Director (West)	Archeological Survey of India	T. Sreelakshmi 19/6/24
2	Dr. Prashant Rasal	Administrator & Chief Officer	Ambernath Municipal Council	Rasal
3	Smt Prashanti Mane	Tehsildar	Ambernath Dist Thane	Post no. 7 in manison Mane
4	Shri. Abhishek Paradkar	Additional Chief Officer	Ambernath Municipal Council	Paradkar
5	Shri Ashok Bhagat	Senior Police Inspector	Shivajinagar Police Station	Bhagat
6	Shri. Shravan Kumar	Superintending Engineer	Archeological Survey of India	Kumar
7	Shri. Babasaheb Kukade	Regional Officer	Maharashtra Pollution Control Board	Kukade
8	Shri. Kiran Bodke	Deputy Engineer	Irrigation department	Bodke
9	Smt. Manisha Bhagare	Technical Officer	Groundwater Surveys and Development Agency (GSDA)	Bhagare
10	Shri. Upendra Tomar	ASAC	Archeological Survey of India	Tomar
11	Shri. Pankaj Kumar	SSA	Archeological Survey of India	Kumar
12	Shri. Vivek Gautam	Town Planner	Ambernath Municipal Council	Gautam
13	Shri. Sanjay Kumbhar	City Engineer	Ambernath Municipal Council	Kumbhar
14	Shri. K N Shinde	CA	ASI - Vasai Sub Circle	Shinde

